

(xiii) The Patliputra Gramin Bank (Meetings of Board) Rules, 1985 published in Notification No. S.O. 1236 in Gazette of India dated the 23rd March, 1985.

(xiv) The Ambala Kurukshetra Gramin Bank (Meetings of Board) Rules, 1985 published in Notification No. S.O. 1237 in Gazette of India dated the 23rd March, 1985.

(xv) The Yavatmal Gramin Bank (Meetings of Board) Rules, 1985 published in Notification No. S.O. 1238 in Gazette of India dated the 23rd March, 1985.

(xvi) The Golconda Grameena Bank (Meetings of Board) Rules, 1985 published in Notification No. S. O. 1239 in Gazette of India dated the 23rd March, 1985.

(xvii) The Srirama Grameena Bank (Meetings of Board) Rules, 1985 published in Notification No. S.O. 1240 in Gazette of India dated the 23rd March, 1985.

[Placed in Library. See. No. LT 2181/86]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Financial Corporation together with Audit Report for the year 1984-85, under sub-section (3) of section 38 of the State Financial Corporations Act, 1951.

(ii) A copy of the Audit Report (Hindi and English versions) of the Comptroller and Auditor General of India on the Accounts of the Delhi Financial Corporation for the year 1984-85, under sub-section (7) of section 37 of the State Financial Corporations Act, 1951.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Delhi Financial Corporation for the year 1984-85.

(7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

Placed in Library. See. No LT 2182/86]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Development Bank of India together with Audit Accounts of the General Fund and the Development Assistance Fund for the year 1984-85, under sub-section (5) of section 18 and sub-section (5) of section 23 of the Industrial Development Bank of India Act, 1964,

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Development Bank of India for the year 1984-85.

[Placed in Library. See No. LT 2183/86]

12.08 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1985-86

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : Sir, I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for grants in respect of Budget (Railways) for 1985-86.

(Interruptions)

MR. SPEAKER : Shall I have to ask you to withdraw from the House ?

SHRI SAIFUDDIN CHOWDHARY (Katwa) : Why, Sir ?

MR. SPEAKER : You are persisting, unnecessarily wasting the time of the House. I have given my Ruling. That is all. Finished. You cannot discuss it

(Interruptions)

SHRI AMAL DATTA (Diamond Harbour) : You have not given any Ruling.

MR. SPEAKER : I have not allowed it. That is my Ruling. Now, Mr. Madhavrao Scindia.